

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 23.04.2015**

OA No. 105/2013 with MA No. 39/2013

Mr. Neeraj Sharma, proxy counsel for  
Mr. S.K. Singodiya, counsel for applicant.  
Mr. Abhishek Sharma, proxy counsel for  
Mr. Anuroop Singhi, counsel for respondents.

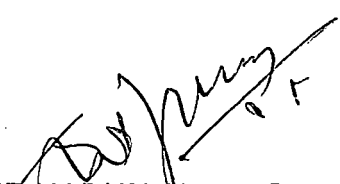
Learned proxy counsel for Mr. Anuroop Singhi, counsel for respondents submits that this Tribunal does not have jurisdiction to adjudicate the service matter belonging to the respondent-department i.e. Airport Authority of India.

Learned proxy counsel for Mr. S.K. Singodiya, counsel for applicant seeks permission to withdraw the O.A. as well as M.A. with liberty to approach the appropriate forum/court.

In view of the above submissions the Original Application as well as Misc. Application are dismissed as withdrawn with liberty to the applicant to approach the appropriate forum / court in accordance with the provision of law, if so advised.



(R. RAMANUJAM)  
ADMINISTRATIVE MEMBER



(JUSTICE HARUN-UL-RASHID)  
JUDICIAL MEMBER

Kumawat